NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 123/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Brij Alloys Pvt. Ltd.

Global Electrodes Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S-GODIAWALA ADVOCATE APPLICANT Muelianielle

2

<u>ORDER</u>

Learned Advocate Mr. Pavan Godiawala present for Applicants.

Revised certificate of chartered accountant filed.

Heard arguments of learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.